

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 24

Company Appeal/128(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **17.04.2024**

NAME OF THE PARTIES : **Ganeshashirwad Engitech Private Limited**

**Vs**

**Roc Pune**

**For Appellant** : None Present

**For ROC** : Appearance not given  
**Section 252(3) of Companies Act, 2013**

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**ORDER**

There is no representation for the Appellant. **List on 26.04.2024 for clarification.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**